

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC  
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

CBI Vs. Radhey Shyam Tyagi  
Misc. DJ. ASJ.No. 6/2020

**05.08.2020**

**Pr. (on screen):** Sh. Praneet Sharma, Id. Sr. PP for CBI.  
Applicant Pawan Kumar Srivastav is not present  
IO is absent

Matter has been taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Medical report has been received from the IO wherein it is stated he has been advised medical rest for 10 days. The same is taken on record.

Let fresh notice be issued to the applicant for **26.08.2020**. Let the meeting link be sent to the IO for his appearance on the said date.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.

*Nirja Bhatia*  
(Nirja Bhatia)  
Spl. Judge PC Act (CBI)-03,  
RADC, New Delhi/05.08.2020

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC  
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

CBI Vs. Satish Kumar  
CC No. 79/2019

**05.08.2020**

**Pr. (on screen):** Sh. Praneet Sharma, ld. Sr. PP for CBI.  
Accused Satish Kumar present on bail

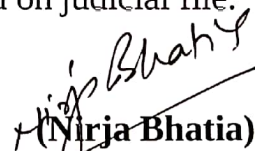
Matter has been taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Ld. Counsel for accused is not present today as it is stated that he is not familiar with CISCO Webex and is unable to connect the link.

On request, let the matter be listed on **25.08.2020** for SA.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.

  
(Nirja Bhatia)  
**Spl. Judge PC Act (CBI)-03,  
RADC, New Delhi/05.08.2020**

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC  
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

CBI Vs. Parvesh Jain  
CC No. 175/2019

**05.08.2020**

**Pr. (on screen):** Sh. Praneet Sharma, ld. Sr. PP for CBI.  
Sh. Lalit Valecha, ld. Counsel for A-1 and A-2  
Sh. Shailabh Pandey, ld. Counsel for A-3  
Sh. Vikas Walia, ld. Counsel for A-4 and A-6  
Sh. Thomas, ld. Counsel for A-5  
(A-5 is stated to be permanently exempted vide order dated 28.11.2018)

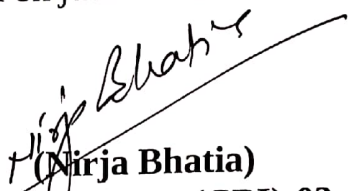
Matter has been taken up through Video Conferencing hosted by Sh. Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Matter is at the stage of charge and vide last date's order clarifications were asked as CFSL report has not been received. Yet CFSL report is not received. Let IO be asked to render the same.

On the joint request, the matter is adjourned for arguments on the point of charge for **24.08.2020**. Let the meeting link be sent to the IO for his appearance on the said date.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.

  
(Nirja Bhatia)  
Spl. Judge PC Act (CBI)-03,  
RADC, New Delhi/05.08.2020

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC  
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

CBI Vs. Manas Kumar Kayal & Anr  
CC No. 342/2019

**06.08.2020**

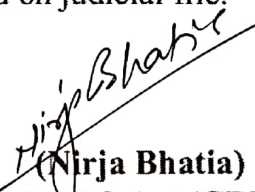
**Pr. (on screen):** Sh. Praneet Sharma, Id. Sr. PP for CBI.  
Manas Kumar Kayal (A-1) present on bail along with Id.  
Counsel Sh. Ajit Kumar Singh  
Somvir Dhanda (A-2) present on bail along with Id.  
Counsel Sh. Raj Kumar Arya

Matter has been taken up through Video Conferencing hosted by Sh. Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Matter be listed on **21.09.2020** for P.E.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.

  
(Nirja Bhatia)  
Spl. Judge PC Act (CBI)-03,  
RADC, New Delhi/06.08.2020